

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

FIFTY-SEVENTH REPORT

(Presented on 12-3-1984)

The Business Advisory Committee held a sitting on Monday, 12 March, 1984.

2. The Committee recommend the allocation of time to the following items of Government Legislative and Financial Business:—

(1) Discussion and voting on the Supplementary Demands for Grants (General) for 1983-84.	} 2 hours
(2) Discussion and voting on the Demands for Excess Grants (General) for 1981-82.	
(3) General Discussion on the Punjab Budget for 1984-85.	} 3 hours
(4) Discussion and voting on Demands for Grants on Account in respect of the Punjab Budget for 1984-85.	
(5) Discussion and voting on the Supplementary Demands for Grants for 1983-84 in respect of the State of Punjab.	
(6) Discussion and voting on the Demands for Grants (General) for 1984-85 in respect of following Ministries/ Departments:—	
(i) Defence	8 hours
(ii) External Affairs	8 hours
(iii) Home Affairs	12 hours
(iv) Agriculture	} 12 hours
(v) Rural Development	
(vi) Irrigation	
(vii) Energy	7 hours
(viii) Commerce	5 hours
(ix) Education and Culture	5 hours
(x) Industry	6 hours
(xi) Information and Broadcasting	4 hours
(xii) Labour and Rehabilitation	6 hours
(xiii) Law, Justice and Company Affairs	4 hours
(xiv) Tourism and Civil Aviation	4 hours

81 hours

[P.T.O.]

(7) The Finance Bill, 1984
(Consideration and passing)

15 hours
(To be completed by 24
April, 1984).

(8) The Asiatic Society Bill, 1984
(as passed by Rajya Sabha)
(Consideration and passing)

1 hour

3. The Committee also recommend that discussion and voting on Demands for Grants (General) for 1984-85 in respect of the Ministries/Departments mentioned below may, as far as possible, be taken up in the following order:—

- (1) Defence
- (2) Agriculture
Rural Development
Irrigation
- (3) Home Affairs
- (4) Energy
- (5) External Affairs
- (6) Education and Culture
- (7) Law, Justice and Company Affairs
- (8) Commerce
- (9) Information and Broadcasting

4. The Committee further recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1984-85 may commence from Tuesday, 20 March, 1984 and conclude on Tuesday, 17 April, 1984 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Tuesday, 17 April, 1984.

5. The Committee also recommend that in order to make available more time for discussion on General Budget, Demands for Grants and the Finance Bill, 1984, the House may continue to sit during lunch hour from Tuesday, 13 March, 1984, till the passage of the Finance Bill, 1984 on Tuesday, 24 April, 1984 and may sit beyond 6 P.M., whenever necessary.

NEW DELHI:

March 12, 1984
Phalgun 22, 1905 (Saka)

BAL RAM JAKHAR,

Chairman,
Business Advisory Committee